

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/490 /2010 - CU[DB], C/M/390/2011

Date 19/10/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S ETISALAT DB TELECOM PVT. LTD.
DB HOUSE GENERA A.K. VAIDYA MARG,
GOERGAON EAST (MUMBAI)
M/S ETISALAT DB TELECOM PVT. LTD.

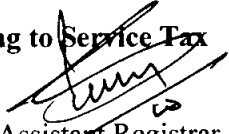
Appellant

Vs

Respondent

C.C. NEW DELHI (IMPORT & GENERAL)

I am directed to transmit herewith a certified copy of **Final order No.C/450/ 2011 CU[DB]** dated 18.10.2011
passed by the Tribunal under **Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax**


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

C.C. NEW DELHI (IMPORT & GENERAL)
NEW CUSTOM HOUSE, NEAR I.G.I.
AIRPORT, NEW DELHI 110037.

2. Adv. / Consult

MR.AMARCHAND MANGALDAS

216, OKHLA INDUSTRIAL ESTATE,
PHASE-III, NEW DELHI 110016

3. C.D.R

4. Bar association. CESTAT, New Delhi

5. Director Publications. Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House.1-8.Sector - 10, Faridabad 121003 (Harvana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file


Assistant Registrar
(Customs Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi.
Court No. 1

Date of hearing/decision: 17.10.2011

**Custom Misc. Application No. 390 of 2011 in
Appeal No. 490 of 2010**

M/s Estisalat DB Telecom Pvt. Ltd.

Appellants

Vs.

CC, Delhi

Respondent

Appearance:

Rep. by Sh. Amar Mandal, Advocate for the appellants.

Rep. by Sh. R. K. Gupta, DR for the respondent.

**Coram: Hon'ble Ms. Jyoti Balasundaram, Vice President
Hon'ble Sh. Rakesh Kumar, Member (Technical)**

Per: Jyoti Balasundaram:

Final ORDER NO. C/450/11
Misc Order No. C/254/11

Learned Counsel for the appellant seeks permission to withdraw the appeal. Leave granted – Appeal is dismissed as withdrawn. Miscellaneous application is hereby allowed.

(Jyoti Balasundaram)
Vice-President

(Rakesh Kumar)
Member (Technical)

Pant